


**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

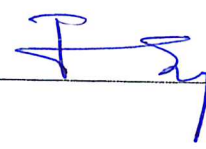
PRESENT: HON'BLE SHRI K. ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 01.10.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 856/252/HDB/2018
NAME OF THE COMPANY	Soraya Enterprises Pvt Ltd
NAME OF THE PETITIONER(S)	Soraya Enterprises Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar Of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
A. PADMASRI	PCS	padmasriappanna@ jcdco.co.in 9441477444	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. Sujan Kumar Reddy	Adv.	9160001430	
for Roc			

ORDER

PCS present for the Applicant and Counsel for the Respondent (RoC). Heard for both sides.

Orders Reserved.


MEMBER JUDICIAL